

**HIGH COURT OF SIKKIM
GANGTOK**

No. 38Confdl/HCS

Dated: 7.10.16

NOTIFICATION

In partial modification of Notification No. 46/HCS dated 07/02/2014 Hon'ble the Chief Justice has been pleased to appoint Mr. K.W. Bhutia, Registrar, High Court of Sikkim as 'Visitor' to visit Juvenile Observation Home in the East District and submit the monthly report to this Registry.

By Order,

Sd/-
(N.G.Sherpa)
REGISTRAR GENERAL

Memo No.: V(202)Confdl/HCS/ 6534-92

Dated: 7.10.16

Copy to:

1. Mr. K.W. Bhutia, Registrar, High Court of Sikkim, Gangtok.
2. The PS to Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India and One- Man Committee.
3. The Joint Registrar-cum-Sr. Judgment Writer/PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
4. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Commissioner -cum- Secretary to Hon'ble Governor of Sikkim, Raj Bhawan, Gangtok.
8. The Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
9. The Registrar General, High Court of _____
10. The Legal Remembrancer -cum- Law Secretary, Government of Sikkim, Gangtok.
11. The District & Sessions Judge (East) at Gangtok.
12. The District & Sessions Judge (West) at Gyalshing.
13. The District & Sessions Judge (North) at Mangan.
14. The District & Sessions Judge (South) at Namchi.
15. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
16. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
17. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
18. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
19. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
20. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
21. The Special Secretary, State Legal Services Authority, Development Area, Gangtok.
22. The Special Secretary, Home Department, Government of Sikkim for publication in the Government Gazette.